

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13029/01/2021-US.II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 24th October, 2021.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices i) Suvir Sehgal, ii) Smt. Alka Sarin, iii) Jasgurpreet Singh Puri, iv) Ashok Kumar Verma, v) Sant Parkash, vi) Smt. Meenakshi I. Mehta, vii) Karamjit Singh, viii) Vivek Puri, ix) Smt. Archana Puri and x) Rajesh Bhardwaj, Additional Judges of the Punjab and Haryana High Court as Judges of the Punjab and Haryana High Court, with effect from the date they assume charge of their respective offices.

MJP
24/10/2021

(Rajinder Kashyap)

Additional Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

No.K-13029/01/2021-US.II

Dated: 24.10.2021.

Copy to:-

- 1 S/Shri Justices i) Suvir Sehgal, ii) Smt. Alka Sarin, iii) Jasgurpreet Singh Puri, iv) Ashok Kumar Verma, v) Sant Parkash, vi) Smt. Meenakshi I. Mehta, vii) Karamjit Singh, viii) Vivek Puri, ix) Smt. Archana Puri and x) Rajesh Bhardwaj, Additional Judges, C/o the Registrar General, Punjab and Haryana High Court, Chandigarh.
- 2 The Secretary to Governor of Punjab, Chandigarh.
- 3 The Secretary to Governor of Haryana, Chandigarh.
- 4 The Secretary to Chief Minister of Punjab, Chandigarh.
- 5 The Secretary to Chief Minister of Haryana, Chandigarh.
- 6 The Secretary to Chief Justice, Punjab and Haryana High Court, Chandigarh.
- 7 The Chief Secretary, Government of Punjab, Chandigarh.
- 8 The Chief Secretary, Government of Haryana, Chandigarh.
- 9 The Registrar General, Punjab and Haryana High Court, Chandigarh.
- 10 The Accountant General, Punjab, Chandigarh.
- 11 The Accountant General, Haryana, Chandigarh.
- 12 The President's Secretariat, (CA.II Section), New Delhi
- 13 PS to Principal Secretary to the Prime Minister, New Delhi.
- 14 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 15 PS to ML&J/PPS to Secretary (J).
- 16 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

Arun Aggarwal
24/10/2021

(Arun Kumar Aggarwal)

Section Officer (Appointments)

Tele: 23383037